

(b) if so, the features of the proposed export processing zones; and

(c) when such export processing zones are likely to be set up and the location thereof?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) Yes, Sir.

(b) and (c) There is no proposal at present to set up an exclusive Export Processing Zone for small sector industries.

#### **Proposal for Setting up an Office of Tobacco Board in Karnataka**

5088. SHRIMATI BASAVA RAJESWARI. Will the Minister of COMMERCE be pleased to state:

(a) whether Karnataka Government has requested for setting up an office of the Tobacco Board in that State to mitigate the problems of tobacco farmers;

(b) if so, the reaction of Union Government thereto and when a branch office is likely to be set up in the State; and

(c) to what extent it will help the tobacco farmers in the State?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) to (c) An office of the Tobacco Board is already functioning in Karnataka for about 10 years. The office was upgraded as a Directorate in 1983. Auction system for marketing virginia tobacco was introduced in Karnataka in 1984. This has helped the tobacco farmers in the state to secure a remunerative price for their produce in the State.

#### **Reduction in Prices of Non-Ferrous Metals by MMTC**

5089. SHRIMATI VASUNDHARA RAJE: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have authorised the Minerals and Metals

trading Corporation to reduce the price of all non-ferrous metals;

(b) if so, the steps taken by MMTC in that regard; and

(c) the suggestions given by different State Governments in this matter?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) and (b) No, Sir. The selling prices of non-ferrous metals are fixed every month by an Inter-Ministerial Committee under the chairmanship of Chief Controller of Imports and Exports, taking into account international prices, prevailing exchange rates, other elements of cost for giving ex-godown delivery, stock position and other relevant factors.

(c) No suggestions have been received from State Governments in recent past.

[*Translation*]

#### **Foreign Debt**

5090. SHRI SUKHENDRA SINGH: Will the Minister of FINANCE be pleased to state:

(a) the total amount of foreign debt institution-wise and country-wise outstanding against India as on 31 March, 1990;

(b) the annual amount to be paid as interest and as principal;

(c) the currency in which the above amount is to be repaid and the period upto which the whole amount is to be repaid;

(d) whether Government propose to make some changes in the policy of taking loans from foreign countries; and

(e) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE

(SHRI ANIL SHASTRI): (a) A statement is attached.

(b) The amount of repayment of principal and payment of interest during 1990-91 is estimated to be Rs. 4770 crores and Rs. 3734 crores respectively.

(c) Loans are repaid in various donor currencies according to the terms and conditions of each loan. The external loans contracted so far will be liquidated by the year 2039.

(d) and (e) No, Sir.

#### STATEMENT

<i>Sl. No.</i>	<i>Country/ Institution</i>	<i>Rupees Crores (Estimated)</i>
1.	Austria	77.00
2.	Belgium	179.95
3.	Canada	981.40
4.	Denmark	259.72
5.	France (Govt. Account)	1940.38
	(Non-Govt. Account)	4.55
6.	F.R.G. (Govt. Account)	4835.06
	(Non-Govt. Account)	434.75
7.	Italy	209.04
	Italy	139.81
8.	Japan	4532.20
9.	Netherlands	1650.22
10.	U.S.A.	4484.32
11.	I.B.R.D. (Govt. Account)	9693.82
	(Non-Govt. Account)	1083.07
12.	I.D.A.	13962.51
	I.D.A.	7075.17
13.	I.F.A.D.	265.01
14.	A.D.B. (Govt. Account)	63.19
	A.D.B. (Non-Govt. Account)	234.15
15.	Switzerland	59.90
16.	Kuwait Fund	321.14
17.	O.P.E.C.	176.17
18.	Saudi Fund	123.54

<i>Sl. No.</i>	<i>Country/ Institution</i>	<i>Rupees Crores (Estimated)</i>
19.	Czechoslovakia	35.96
20.	U.S.S.R.	1703.52
21.	I.M.F. (Trust Fund)	164.11
	I.M.F. (E.F.F.)	2362.00
22.	Iran	423.21
23.	Poland	0.02
24.	U.A.E.	41.13
25.	U.K.	458.99
26.	I.S.O.	9.78
27.	E.E.C. (S.A.C.)	89.85
28.	Abu Dhabi	12.43
29.	Sweden	14.11
	Sweden	82.30
30.	Spain	20.92
31.	U.S.A. (Non-Govt. Account)	6.52
32.	E.C.B. (External Commercial Borrowings)	21912.00
TOTAL		80131.94

#### Distribution of Steel by Steel Stockyards

5091. SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA: Will the Minister of STEEL AND MINES be pleased to state:

(a) the quantum and percentage of steel released annually from their stockyards out of the total steel produced in the plants of Steel Authority of India Ltd. and Tata Iron and Steel Company Ltd. respectively; and

(b) the extra price charged, if any, from customers as remuneration through stockyards in addition to the prices fixed?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Sales from